

COVID PROTOCOLS

At 2%, Tiruppur has least positivity rate in State

CONTINUED FROM PAGE 1

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There are 925 containment zones as of now, and after the elections, restrictions will be tightened, with volunteers distributing essential supplies in these places, he explained, adding that fever camps and door-to-door surveillance will be intensified.

Chennai has a test positivity rate (TPR) of 8.01 per cent, while Ranipet's is 7.39, Theni's is 6.85, Coimbatore's is 6.17, Chengalpattu's is 5.53, Tiruvannamalai's is 5.38 and Salem's is 5.07.

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Fever camps will be conducted in containment and buffer zones. Within corporation limits and in districts, about 500 and 100 fever camps respectively will be conducted per day, the Health Secretary said, and requested people to wear masks and follow the Covid-19

protocols.

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Tamil Nadu received 7.8 lakh doses of Covaxin and 47.43 lakh doses of Covishield. So far, 4.25 lakh doses of Covaxin and 28.30 lakh doses of Covishield have been administered.

He also urged all those eligible to take the vaccine. So far, more than 32 lakh people have been vaccinated and didn't report any severe adverse effects. Some people may get Covid-19 even after receiving the vaccine, but the severity of the disease will be less, he said.

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EXPRESS NEWS SERVICE
@ Coimbatore

UNLIKE the earlier practice, Health department is likely to establish mini-containment zones, declaring houses of Covid-19 positive persons as containment zone this time around.

According to sources, the directions regarding reclassification of containment zone were issued recently.

Explaining the concept of mini-containment zone, sources said when a positive patient is admitted to the health centre, the health department staff would isolate the primary contacts of the infected patient in their house.

Speaking to *TNIE*, an official said, "The samples of the primary contacts would be collected before isolating them. Until the result comes, the house would be cordoned off."

The official further said they would ensure that people kept under isolation get

access to their daily essentials and groceries. "Unlike earlier, the houses will not be cordoned off by placing galvanised iron sheets. In the new method, we will paste a sticker outside the house to inform the public that the inmates have been quarantined. The sticker would also have information on the date from when the inmates were isolated," the official added.

It is to be noted that earlier, the entire street would be cordoned off when a Covid-19 case is reported in the area. Sources said that currently, the district has around 50 containment zones.

No jab for healthcare, frontline workers for now

AT a time when the district is witnessing a spurt in Covid-19 cases, the health department on Monday has stopped inoculating the health care and frontline workers below 45 years. The decision was taken by the higher officials during a recent video conference. A health department official confirmed that the vaccination sessions would refrain from inoculating the health care and frontline workers below 45 years.

"Enough time was provided to the healthcare and frontline workers to get vaccinated. It was during that time, from mid-January when the vaccination sessions were hosted exclusively for them but only a minimum turnout was recorded. However, there was a surge in people getting vaccinated after the drive was thrown open to the general public," the official added.

However, sources alleged that the move was made after a few districts reportedly administered vaccines on people who do not meet the age criteria.

As of Sunday evening, the district health department inoculated as many as 2,13,286 beneficiaries, sources said. Also, a consignment of 1,00,600 Covishield doses and around 13,000 Covaxin doses arrived in the city on late Sunday night.

KOVAI COVID-19 COUNT

FRESH CASES

376

ACTIVE CASES

2,436

District's cumulative tally

60,534

138

Number of discharged patients

2,198

Number of patients undergoing treatment

Tamil Nadu crossed the mark of 9 lakh Covid-19 cases on Monday.

The State crossed 8 lakh cases in December.

3,672

Fresh cases

23,777

ACTIVE CASES

12,789

TOLL

9,03,479

TALLY

11

Deaths

Tiruchy corporation continues vigil in Srirangam after 12 test Covid +ve

EXPRESS NEWS SERVICE @ Tiruchy

A DAY after 12 people in an apartment complex in Srirangam tested positive, samples from more people have been collected, Corporation officials said. "We have not come across any new cases from the apartment complex as on Monday."

However, we have collected more samples from the quarantined complex to assess the spread and to ensure safety of residents. Only after getting the results, we will be able to assess the situation," a senior Corporation official said.

Officials are keeping high alert in Srirangam as the place sees high footfall. Though steps are being taken to contain the virus spread, people's lackadaisical

attitude is creating a cause of worry, they say. "We are collecting samples whenever we receive information of positive cases. For instance, we collected samples of 200 merchants from Gandhi market and nearby areas when four traders from the market were infected," an official said.

Residents, on the other hand, pointed fingers at how Covid safety protocol was not followed during political rallies and campaigns held recently in Srirangam.

"Several party cadre were not even wearing face mask. But no action was taken against all of them. We hope such instances are avoided in the future," said S Kanagapriya, a resident of Srirangam.

City under watch

Officials are keeping high alert in Srirangam as the place sees high footfall. Though steps are being taken to contain the virus spread, people's lackadaisical attitude is creating a cause of worry. Residents pointed fingers at how safety protocol was not followed during political rallies

OFFICE OF THE ENGINEER-IN-CHIEF (CIVIL), ODISHA
NIRMAN SOUDHA, UNIT-V, BHUBANESWAR
INVITATIONS FOR BIDS (IFB)
E-mail ID: cebuildings_orissa@yahoo.co.in, cebuildings@rediffmail.com
Tel. -(0674)- 2391523, Fax:- (0674)-2395245
File No-B-IV-H-(H&D)-32 / 2019 Lr. No.- 13610 / Bhubaneswar, the 25th March. 2021

Invitation for Bids
Bid Identification No. EIC (B) -22 / 2020-21

1. The Engineer-in-Chief (Buildings) Odisha, Bhuvaneshwar, on behalf of Governor of Odisha, invites percentage rate bids in double cover system in ONLINE MODE only, for Construction of Building works as detailed below.

2. Nature of work : Building works
3. No. of work : 01 nos.
4. Bid Cost. : ₹10,000/- (each)
5. Class of Contractor : Super
6. Availability of Bid Documents in the website : From dt. 15.04.2021 to 17.00 Hours of dt. 7.5.2021.
7. Date of Opening of Bid : Dt. 10.05.2021 at 11:30 AM.
8. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website : https://tendersodisha.gov.in. Any addendum / corrigendum / cancellation of tender can also be seen in the said website only.

Sd/- Engineer-in-Chief (Buildings), Odisha, Bhuvaneshwar OIPR- 34117/11/0001/2122

OFFICE OF THE ENGINEER-IN-CHIEF (CIVIL), ODISHA
NIRMAN SOUDHA, UNIT-V, BHUBANESWAR
INVITATIONS FOR BIDS (IFB)
E-mail ID: cebuildings_orissa@yahoo.co.in, cebuildings@rediffmail.com
Tel. -(0674)- 2391523
File No.B-I-Home-Puri-71/2015 Lr. No.14499 Dt. 30th Mar. 2021

Invitation for Bids
Bid Identification No. EIC (B) - 25 / 2020-21

1. The Engineer-in- Chief (Buildings) Odisha, Bhuvaneshwar, on behalf of Governor of Odisha, invites percentage rate bids in double cover system in ONLINE MODE only, for the work "Construction of Court Guest House at Puri" amounting to Rs.21,28,00,000/- (Approximate) as detailed below.

2. Nature of work : Building works
3. No. of work : 01 nos.
4. Bid Cost. : ₹10,000/-
5. Class of Contractor : Super Class
6. Availability of Bid Documents in the website : From dt. 16.04.2021 to 17.00 Hours of dt.06.05.2021
7. Date of Opening of Bid : Dt.07.05.2021 at 11:30 AM.
8. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website : https://tendersodisha.gov.in. Any addendum / corrigendum / cancellation of tender can also be seen in the said website only.

Sd/- Engineer-in-Chief (Buildings), Odisha, Bhuvaneshwar OIPR- 34117/11/0003/2122

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1 Name of the Corporate Debtor	WEEWIN TEX PROCESSORR INDIA PRIVATE LTD
2 Date of Incorporation of Corporate Debtor	28th November 2001
3 Authority under which corporate debtor is incorporated/ registered	Registrar of Companies – Coimbatore, under Companies Act, 1956
4 Corporate Identity No / Limited Liability Identification No. of Corporate Debtor	U17121T22001PTC009969
5 Address of the registered office and principal office (if any) of Corporate debtor	1455, K K Nagar, 5th Street, Vasavi College Post, Erode Tamil Nadu 638 316 India
6 Insolvency commencement date in respect of corporate debtor	22nd March 2021 (Order served to IRP on 3rd April 2021)
7 Estimated date of closure of insolvency resolution process	17th September 2021
8 Name and registration number of the insolvency professional acting as interim resolution professional	S Kangayan IBBI/IPA-002/N00866/2019-2020/12770
9 Address and e-mail of the interim resolution professional, as registered with the Board	Plot No.18, Corner Plot of 3rd & 4th cross Ayyappa Nagar, Kamarajapuram, Sembakkam, Tambaram East Chennai 600 073, Tamil Nadu kangayan.s@gmail.com
10 Address and e-mail to be used for correspondence with the Interim resolution professional	19/7, 'Adwave Towers', Mezzanine Floor, 1st Floor, South Boag Road, Opposite to Meenakshi Kalyanamandapam, T Nagar, Chennai 600 017, Tamil Nadu weewinnrcp@gmail.com
11 Last date for submission of claims	19th April 2021
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)-NA
13 Names of Insolvency Professionals identified to act as Authorised representative of creditors in a class (Three names for each class)	1.NA 2.NA 3.NA
14 a) Relevant Forms and b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/home/downloads Please refer Note-I given below for applicable forms Not Applicable

FOR THE ATTENTION OF THE CREDITORS OF [WEEWIN TEX PROCESSORR INDIA PRIVATE LTD]
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the [WEEWIN TEX PROCESSORR INDIA PRIVATE LTD] on [22nd March 2021]. The creditors of [WEEWIN TEX PROCESSORR INDIA PRIVATE LTD], are hereby called upon to submit their claims with proof on or before 19th April 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

The submission of proof claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms along with necessary documentary evidence in support of their claims:

Note-I:

Form B : For Claims by Operational Creditors (Except workmen and employees)
Form C : For Claims by Financial Creditors
Form CA : For Claims by Financial Creditors in a class
Form D : For Claims by Workmen and Employees
Form E : For Claims by Authorised Representatives of Workmen and Employees
Form F : For Claims by Other than Financial Creditors and Operational Creditors

Submission of false or misleading proofs of claim shall attract penalties.

Kindly mention Contact Details in the Claim Form, so that, any query regarding the claim can be resolved immediately

Name and Signature of Interim Resolution Professional : S Kangayan (Regd No. IBBI/IPA-002/N00866/2019-2020/12770)
Date and Place : 03rd April 2021, Chennai

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Monthly Income : 3 Lakhs
For Details
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Near Hindu College, Nagercoil 629 002,
Ph: 04652 241561
Cell:98421 41561

PUBLIC NOTICE

CHANGE OF NAME
I, K. Pandiyan, son of Thiru. Kaliappan, born on 6th February 1970 (native district: Namakkal), residing at Old No.33F, New No. 7/33, Kuppampalaiyam, N.Pudupatty Post, Namakkal - 637 020, shall henceforth be known as **E.K. PANDIAN**.
K. PANDIYAN.
Namakkal, 12th November 2019.

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GATEWAY ENGINEERS ACADEMY
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தங்களுக்கு விளம்பரங்கள்
இடம் பெற அனுப்பவும்

தொடக்கம் - 8667015501
சேவை - 9840961904
ஒலி - 9655434424
தொடக்கம் - 9840961918
தொடக்கம் - 7811091914

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Jagan Mohan Reddy announces ex gratia to two CRPF jawans martyred in C'garh

EXPRESS NEWS SERVICE
@ Vijayawada

CHIEF MINISTER YS Jagan Mohan Reddy on Monday announced an ex gratia of ₹30 lakh each for the two Central Reserve Police Force (CRPF) jawans from Andhra Pradesh, who were martyred in a Maoist attack at Bijapur in Chhattisgarh. Routhu Jagadish from Vizianagaram and Sakhamuri Murali Krishna from Guntur were among the 22 CRPF men killed in the attack.

Expressing grief over the death of the two young jawans, the Chief Minister said there is no place for violence in democracy. Conveying his heartfelt sympathies to the bereaved

families, the Chief Minister directed the district administrations of Vizianagaram and Guntur to provide the ex gratia to the families of the two jawans at the earliest.

Jagadish (27), who hailed from Gajularega Eguva Veedhi village in Vizianagaram district, was the son of Simhachalam and Ramanamma. A degree graduate, he wanted to join the defence forces and serve the country. He got selected as a jawan in CRPF in 2010 and was posted as a leader of Cobra team.

"Two days ago, he called me and said he would be coming on Monday (April 5). His marriage was scheduled on April 22,"

Simhachalam said, adding that ever since the news of the killing of CRPF men in the Maoist attack at Bijapur on Saturday, they tried to contact the CRPF officials to know about the well-being of their son. We received the tragic news around 2 pm," he said.

Murali Krishna (34) hailed from Gudipudi village in Sattenapalle mandal. He got selected to CRPF in 2010. His parents Ravi and Vijaya recently constructed a house and they planned to perform the marriage of their son soon. According to his family members, Murali Krishna visited home two months ago and assured that he would get married soon.

Renowned theatre artist P Balachandran passes away

EXPRESS NEWS SERVICE @ Kottayam

THEATRE artist, scenarist and actor P Balachandran passed away here on Monday. He was undergoing treatment for prolonged illness and breathed his last around 5 am.

He was 69. The funeral was held on his house premises on Monday evening.

A retired professor with the School of Letters at Mahatma Gandhi University in Kottayam, he made a niche in the world of theatre and Malayalam film indus-

try through his contributions.

An alumnus of the School of Drama, he was active in theatre, before entering the Malayalam film industry.

He had won several honours for his performances in the theatre and film industry, including the awards of Kerala Sahitya Akademi, Kerala Chalachitra Academy, Kerala Sangeetha Nataka Academy and Kerala State's Professional Drama Award for his play 'Paavam Usman' in 1989.

While movie 'Punaradhivasam', which he scripted and acted in, won a national award and two state awards, 'Kammattipadaam' grabbed four state awards.

He also penned and directed 'Evan Megharoopan' based on the life of poet P Kunjiraman Nair, which won the State second-best film award in the year 2012.

'Uncle Bun', 'Ulladakkam', 'Ag-nidevan', 'Thacholi Varghese Chekavar', 'Maanasam', 'Police', and 'Pavithram' are his notable works

as a screenplay writer.

Balachandran also acted in 40 films, including 'Annamay Rasulum', 'Trivandrum Lodge', 'Beautiful' and 'Charlie'.

His theatre works as a writer include 'Makudi', 'Mayaseethangam', 'Kalyana Saugandhikam' and 'Maramarayattam'.

Born to Padmanabha Pillai and Saraswathi Bhai on February 2, 1952, Balachandran completed his college education from Devaswom Board College, Sasthamkotta, and Catholic College, Pathanamthitta.

EXPRESS READ

Rising temperature triggers fire

Tiruppur: Four houses were damaged in a fire that allegedly spread from a hay field at Ganapathipalayam on Sunday afternoon. A 44-year-old woman who suffered burns was admitted to Tiruppur GH. Her condition is stable, sources said. Rising temperature is suspected to have triggered it. Police said a larger disaster was averted and the blaze was doused within half an hour.

SC stays trial against BSY

New Delhi/Bengaluru: In a major relief to Chief Minister B S Yediyurappa, the Supreme Court on Monday stayed the trial against him in an alleged corruption case related to identifying land acquired for a government housing project in Bengaluru during his previous term in 2011. A three-judge bench stayed the January 5 order passed by Karnataka HC restoring criminal case against Yediyurappa and two others. Earlier, the Apex Court had stayed his arrest in the case.

Man hacks teen girl with sickle after she turns down his proposal

Tumakuru: A man hacked a teenager to death after she resisted when he tried to tie a mangalsutra at Doddagula village on Monday. The deceased has been identified as Kavya (17). The Kallambella police have arrested Eranna (27), a cattle grazer. When she was walking towards a bus stop, he reportedly followed her on his motorbike, stopped her and tried to tie a mangalsutra. The girl resisted and eventually, he attacked her with a sickle.

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
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2 Date of Incorporation of Corporate Debtor	28th November 2001
3 Authority under which corporate debtor is incorporated/ registered	Registrar of Companies – Coimbatore, under Companies Act, 1956
4 Corporate Identity No / Limited Liability Identification No. of Corporate Debtor	U17121TZ2001PTC009969
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7 Estimated date of closure of insolvency resolution process	17th September 2021
8 Name and registration number of the insolvency professional acting as interim resolution professional	S Kangayan IBBI/PA-002/N00866/2019-2020/12770
9 Address and e-mail of the interim resolution professional, as registered with the Board	Plot No.18, Corner Plot of 3rd & 4th cross Ayyappa Nagar, Kamarajapuram, Sembakkam, Tambaram East Chennai 600 073, Tamil Nadu kangayan.s@gmail.com
10 Address and e-mail to be used for correspondence with the Interim resolution professional	19/7, 'Adwave Towers', Mezzanine Floor, 1st Floor, South Boag Road, Opposite to Meenakshi Kalyanamandapam, T Nagar, Chennai 600 017, Tamil Nadu weewinnrcip@gmail.com
11 Last date for submission of claims	19th April 2021
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es)-NA
13 Names of Insolvency Professionals identified to act as Authorised representative of creditors in a class (Three names for each class)	1.NA 2.NA 3.NA
14 a) Relevant Forms and b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/home/downloads Please refer Note-I given below for applicable forms Not Applicable
FOR THE ATTENTION OF THE CREDITORS OF [WEEWIN TEX PROCESSOR INDIA PRIVATE LTD] Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the [WEEWIN TEX PROCESSOR INDIA PRIVATE LTD] on [22nd March 2021]. The creditors of [WEEWIN TEX PROCESSOR INDIA PRIVATE LTD], are hereby called upon to submit their claims with proof on or before 19th April 2021 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA. The submission of proof claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms along with necessary documentary evidence in support of their claims: Note-I: Form B : For Claims by Operational Creditors (Except workmen and employees) Form C : For Claims by Financial Creditors Form CA : For Claims by Financial Creditors in a class Form D : For Claims by Workmen and Employees Form E : For Claims by Authorised Representatives of Workmen and Employees Form F : For Claims by Other than Financial Creditors and Operational Creditors Submission of false or misleading proofs of claim shall attract penalties. Kindly mention Contact Details in the Claim Form, so that, any query regarding the claim can be resolved immediately Name and Signature of Interim Resolution Professional : S Kangayan (Regd No. IBBI/PA-002/N00866/2019-2020/12770) Date and Place : 03rd April 2021, Chennai	

OFFICE OF THE ENGINEER-IN-CHIEF (CIVIL), ODISHA NIRMAN SOUDHA, UNIT-V, BHUBANESWAR INVITATIONS FOR BIDS (IFB) E-mail ID: cebuildings_orissa@yahoo.co.in, cebuildings@rediffmail.com Tel. -(0674)- 2391523	
File No.B-I-Home-Puri-71/2015	Lr.No.14499 Dt. 30th Mar. 2021
B-04 Bid Identification No. EIC (B) – 25 / 2020-21	
1. The Engineer-in- Chief (Buildings) Odisha, Bhubaneswar, on behalf of Governor of Odisha, invites percentage rate bids in double cover system in ONLINE MODE only, for the work "Construction of Court Guest House at Puri" amounting to Rs.21,28,00,000/- (Approximate) as detailed below.	
2. Nature of work	: Building works
3. No. of work	: 01 nos.
4. Bid Cost.	: ₹10,000/-
5. Class of Contractor	: Super Class
6. Availability of Bid Documents in the website	: From dt. 16.04.2021 to 17.00 Hours of dt.06.05.2021
7. Date of Opening of Bid	: Dt.07.05.2021 at 11:30 AM.
8. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website : https://tendersodisha.gov.in. Any addendum / corrigendum / cancellation of tender can also be seen in the said website only.	
Sd/- Engineer-in-Chief (Buildings), Odisha, Bhubaneswar	OIPR- 34117/11/0003/2122

OFFICE OF THE ENGINEER-IN-CHIEF (CIVIL), ODISHA NIRMAN SOUDHA, UNIT-V, BHUBANESWAR INVITATIONS FOR BIDS (IFB) E-mail ID: cebuildings_orissa@yahoo.co.in, cebuildings@rediffmail.com Tel. -(0674)- 2391523, Fax:- (0674)-2395245	
File No.B-IV-H-(H&D)-32 / 2019	Lr. No. - 13610 / Bhubaneswar, the 25th March. 2021
B-02 Bid Identification No. EIC (B) – 22 / 2020-21	
1. The Engineer-in-Chief (Buildings) Odisha, Bhubaneswar, on behalf of Governor of Odisha, invites percentage rate bids in double cover system in ONLINE MODE only, for Construction of Building works as detailed below.	
2. Nature of work	: Building works
3. No. of work	: 01 nos.
4. Bid Cost.	: ₹10,000/- (each)
5. Class of Contractor	: Super
6. Availability of Bid Documents in the website	: From dt. 15.04.2021 to 17.00 Hours of dt.7.5.2021.
7. Date of Opening of Bid	: Dt. 10.05.2021 at 11:30 AM.
8. The Bidders have to participate in ONLINE bidding only. Further details can be seen from the website : https://tendersodisha.gov.in. Any addendum / corrigendum / cancellation of tender can also be seen in the said website only.	
Sd/- Engineer-in-Chief (Buildings), Odisha, Bhubaneswar	OIPR- 34117/11/0001/2122